CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

No. OA 1199 of 97

Date of order: 21.2.06

Present:

Hon'ble Mr.A.S.Karamadi, Judicial Member

Hon'ble Dr.A.R.Basu, Administrative Member

S. G. SONKUSARE & ORS.

VS

UNION OF INDIA & ORS.

For the applicant

Mr.P.K.Ghosh, counsel

For the respondents

Mr.K.Sarkar, counsel

ORDER

A.S.Karamadi, J.M.

We have heard the ld.counsel for both the parties. Ld.counsel for the applicant states that in view of the order passed in OA 1367/97, this OA does not survive. He therefore seeks permission to withdraw this OA. Permission is granted.

2. The application is accordingly disposed of as withdrawn. No order as to costs.

MEMBER(A)

MEMBER(J)

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